

14

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 2-A in TP 2/397-398/NCLT/AHM/2016 (New)
C.A. No. 227 of 2009 in C.P. No. 58/397-398/CLB/MB/2009**

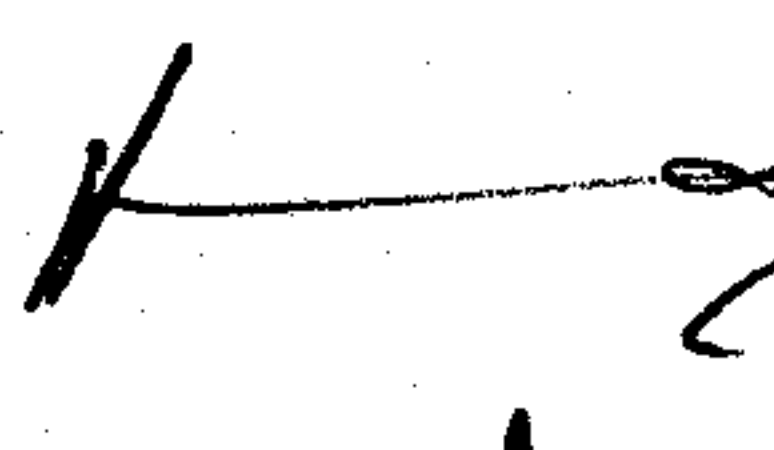
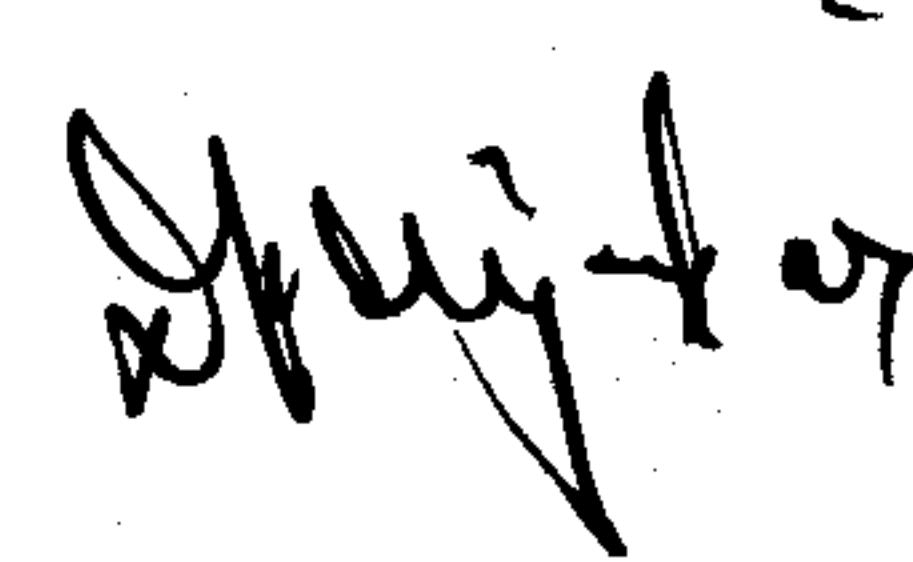
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2017**

Name of the Company: Shraavan Kumar Patel
V/s.
Mohanlal Hargovindas Bidi Udayog Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ANUJ K. TRIVEDI	Advocate	Respondents 1, 2 & 4	
2.	DIVYANG MAJMUDDAR	F.C.A.	Petitioner	

ORDER

Learned Advocate Mr. Apurva Vakil with Learned FCA Mr. Divyang Majmudar present for Petitioner. Learned Advocate Mr. Anuj Trivedi present for Respondents no. 1, 2 and 4.

Learned Counsel for Respondent represented that stay granted by Hon'ble High Court of Madhya Pradesh is in force.

List the matter on 09.10.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 18th day of August, 2017.